



2026:AHC:52778

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 4945 of 2026

Anees And 4 Others

.....Petitioner(s)

Versus

State Of U.P. And 13 Others

.....Respondent(s)

---

|                           |   |                           |
|---------------------------|---|---------------------------|
| Counsel for Petitioner(s) | : | Shiv Prakash              |
| Counsel for Respondent(s) | : | Arun Kumar Pandey, C.S.C. |

---

**Court No. - 6**

**HON'BLE PRAKASH PADIA, J.**

1. Today when the matter is taken up, it is informed by Sri Shiv Prakash, learned counsel for the petitioners the petitioners does not press the present petition and prays to dismiss the present petition as not pressed.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the present petition is dismissed as not pressed.

**(Prakash Padia,J.)**

**March 16, 2026**  
saqlain